

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 490
TO BE ANSWERED ON THE 7TH APRIL, 2017
BLOOD BANKS**

**†*490. SHRI BHARAT SINGH:
SHRI MANSHANKAR NINAMA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of Government and private blood banks functioning in the country at present, State/UT-wise;
- (b) whether the Government has formulated any scheme for setting up blood banks on priority basis in remote, flood affected, rural and border areas of the country and if so, the details thereof;
- (c) whether coordination is being established with the public sector voluntary organisations and the private sector for promoting voluntary blood donation and if so, the details thereof; and
- (d) the steps taken/being taken by the Government to stop illegal sale of blood and related illegal activities?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 490* FOR 7TH APRIL, 2017**

(a) There are 2854 licensed Blood Banks in the country as reported by Drugs Controller General of India. (Annexure).

(b) As per Government of India norms, every district should have atleast one Blood Bank. So, support is being provided under the NHM to establish Blood Banks in those districts that have no Blood Banks based on proposal submitted by the State in their Programme Implementation Plans.

(c) Yes. Several activities to promote public awareness of the need for voluntary blood donation have been undertaken in collaboration with Indian Red Cross Society, Nehru Yuvak Kendra Samiti, National Service Scheme, Schools & Colleges, workplaces and various Blood Donor Organizations.

Special days such as World Blood Donor Day and National Voluntary Blood Donation Day are observed at national and state level recognizing the contribution of voluntary blood donors.

State Blood Transfusion Councils are also supported through Grant-in-aid to conduct activities for promotion of voluntary blood donation and for conducting Blood Donation Camps through NACO.

Recently, Drugs and Cosmetics Rules 1945 have been suitably amended to permit private blood banks to conduct voluntary blood donation camps.

To promote voluntary blood donation, 132 Mobile collection vans and 250 Blood transportation vans with dedicated manpower have been provided under NACO and NHM.

Further, States are being supported for IEC activities to promote voluntary blood donation.

(d) Requirements of license to operate a Blood Bank for collection, storage and processing of Whole Human Blood and/or its components for Sale or Distribution are mentioned in Drugs and Cosmetics Act and Rules 1945. The operation of Blood Banks is regulated through periodic inspection by State & Central Regulatory Authorities.

Annexure

Number of licensed blood bank in India State / UT wise up to Oct. 2016

S.NO	NAME OF STATE	Public including Govt. Blood Banks	Private including charitable trust Blood Bank	TOTAL
1.	Andaman & Nicobar	02	01	03
2.	Andhra Pradesh	33	114	147
3.	Arunachal Pradesh	09	01	10
4	Assam	38	30	68
5	Bihar	32	39	71
6	Chandigarh	03	01	04
7	Chhattisgarh	34	23	57
8	Dadra & Nagar Haveli	-	01	01
9	Daman & Diu	01	01	02
10	NCT of Delhi	23	46	69
11.	Goa	03	03	06
12	Gujarat	27	114	141
13	Haryana	26	63	89
14	Himachal Pradesh	19	03	22
15	Jammu & Kashmir	29	04	33
16	Jharkhand	27	23	50
17	Karnataka	40	160	200
18	Kerala	41	129	170
19	Lakshadweep	01	00	01
20	Madhya Pradesh	58	84	142
21	Maharashtra	74	252	326
22	Manipur	04	01	05
23	Meghalaya	05	02	07
24	Mizoram	08	02	10
25	Nagaland	05	-	05
26	Odisha	63	20	83
27	Pondicherry	03	10	13
28	Punjab	48	55	103
29	Rajasthan	51	58	109
30	Sikkim	02	01	03
31	Tamil Nadu	97	195	292
32	Telangana	26	130	156
33	Tripura	10	02	12
34	Uttar Pradesh	103	186	289
35	Uttarkhand	17	13	30
36	West Bengal	81	44	125
	Total	1043	1811	2854